

MR. CHAIRMAN: What is the lowest figure? Then we will know the range.

SHRI P. SHIV SHANKAR; Sir, the lowest figure is that of Mangal Sales Agency which is 150. He is a non-Scheduled Caste man. *(Interruptions)* Sir, what happens is this. After commissioning, we give them the quota. As their sales go up, as their sales are increased to the tune of 250 kilo-litres, pro rata, the others whose quota is more is reduced. This has been happening. I have got the figures even of those companies who enjoyed higher quota and which quota has been reduced pro rata. That is the position.

SHRI V. C. KESAVA RAO; Sir, it appears from the answers given by the hon. Minister that most of the non-Scheduled Caste people have got more quota than 250 kilo-litres. May I know why the Scheduled Caste people are given only 250 kilo-litres? And is it possible to increase their quota rather than giving more quota to the non-Scheduled Caste people?

SHRI P. SHIV SHANKAR; Sir, I have made the submission earlier also that the quotas of these non-Scheduled Caste people existed from 1948.

MR. CHAIRMAN: He has not heard you. You are trying to reduce it.

SHRI P. SHIV SHANKAR; At that time, the companies were not nationalised. The companies gave these quotas to them.

MR. CHAIRMAN; That answer is already there.

SHRI P. SHIV SHANKAR: The other part of it is that we have gone into the rationale of the whole thing. We find that 250 KLs are sufficient as an economic proposition...

MR. CHAIRMAN: It is paying.

SHRI P. SHIV SHANKAR; Therefore, all the persons would be brought to 250 KLs. I am receiving a lot of complaints even from those whose quota has been reduced. And I have told them that we have got to bring it down so that a large

number of people are benefited. That is the point.

MR. CHAIRMAN; Question No. 363.

Unsatisfactory Telephone and Telex Services in Guntur

*363. SHRI RAYAPATI SAMBA SIVA RAO; Will the Minister of COMMUNICATIONS be pleased to state;

(a) whether Government have received any complaints with regard to the unsatisfactory working of Telephone and Telex services at Guntur in Andhra Pradesh;

(b) if so, what steps Government propose to take to improve these services;

(c) whether it is a fact that the telephone exchange at Guntur is manned by persons most of whom are appointed on daily wages;

(d) if so, whether that is one of the causes of inefficiency; and

(e) what remedial steps Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No, Sir.

(b) Question does not arise for taking any special action in view of the reply for (a). However day to day maintenance schedules are adhered to maintain satisfactory telecommunication services.

(c) No, Sir.

(d) and (e) Questions do not arise in view of reply at (c).

SHRI RAYAPATI SAMBA SIVA RAO; Sir, with regard to the telephone and telex systems in Guntur, it takes one week to get a telex line to Delhi, and for an ordinary or urgent telephone call to Delhi, it takes a day. And with regard to booking a trunk call, we have to hold the line for ten minutes. They have put a tape or something and we have to hold the line for ten minutes to book a trunk call to any other places. Sir, I made a specific conversation to the General Manager,

Telephones and Telecommunications some six months back, and we have not received any reply from him with regard to the telephone and telex services at Guntur. I would like to know whether the position can be improved.

SHRI V. N. GADGIL: Sir, this is a question based on Guntur exchange and I have collected all the information. And the information I have got is that one of the reasons why the Exchange is not working 100 per cent satisfactorily is that there is absenteeism to the extent of 30 to 35 per cent. And, therefore, now we are going to use what is technically called the RTP—Reserve Trained Pool. We will draw people from that and try to see that this is manned 100 per cent. I do not know the reasons why such a high absenteeism is there in this Exchange. But corrective action will be taken. As far as telex is concerned, the hon. Members will be happy to know that this telex exchange was parented to Madras. And now with SPC telex which will be introduced in Madras, the performance of telex will definitely improve because this is the latest equipment which we have installed in Madras.

MR. CHAIRMAN : Are you trying genetics in telephone also?

SHRI V. N. GADGIL: Sir, we have different kinds of exchanges—Strowger, crossbar, pentacode, electronic analogue, electronic digital. All kinds of exchanges are there; a certain amount of genetics is there.

MR. CHAIRMAN: You are bound to ask a question on this, Mr. Reddy.

SHRI B. SATYANARAYAN; REDDY: Mr. Chairman, Sir, I would like to know whether it is a fact that the present six satellite exchanges are not functioning satisfactorily due to technical limitations of such equipment; if so, what steps are being taken to replace them and what further steps are being taken to provide connections to the long waiting prospective customers of these twin cities of Hyderabad and Secunderabad. I would also like to know whether it is a fact that P & T Board allotted 10,000 lines

electronic equipment for installation at Hyderabad in Andhra Pradesh and whether it is also a fact that the P & T Board allotted another 10,000 lines electronic equipment from second import of 2 lakh lines from France. If so, what are the details thereof and what is the present waiting list in the twin cities of Hyderabad and Secunderabad?

SHRI V. N. GADGIL: Sir, I told you in reply to the other question that there are 9,500 exchanges in India and I am not omniscient and cannot remember everything. I will furnish the information after getting the reply.

MR. CHAIRMAN: That is the best thing.

*364. *{The questioner (Shri Surendra Mohan) was absent. For answer vide cols. 36 ... infra}.*

*365. *[The questioners (Shri Murlidhar Chandrakant Bhandare and Shri J. P. Goyal) were absent. For answer vide cols. 36-37 infra].*

Implementation of provisions of the new Drug Policy

*366. SHRI VITHALRAO MADHAV-RAO JADHAV: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what are the provisions of the New Drug Policy which have not been implemented so far and these which have been partially implemented; and

(b) how many provisions of the New Drug Policy have been implemented without amending the Industries (Development and Regulation) Act, 1951 and how many provisions have not been implemented on the ground that the Act stands in the way?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH): (a) and (b) A statement is laid on the Table of the House.

Statement

The broad objectives of the New Drug Policy are as follows :-